

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 45 OF 2018 & IA NO. 902 OF 2017,
IA NOS. 1108 & 1109 OF 2017

Dated : 15th February, 2019

In the matter of:

Tata Power Trading Company Limited

.... Appellant(s)

Vs.

**Karnataka Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **14.03.2019.**

Court Master/PS